

me—I think I received a letter from him or Shri Ramaswamy—saying that reports of such enquiries which are in the nature of departmental enquiries normally are not placed on the Table of the House. Therefore, I suggested to them, having regard to the importance of this matter—if three different versions had not been given to the House I would not have asked for the report to be placed on the Table of the House—that a middle course may be adopted and a gist of the important matters may be placed on the Table of the House. Hon. Members will kindly look into it. If there are certain things which appear, according to them, *prima facie* to have been omitted and which are relevant to the subject, I shall try to get some more information regarding that. Even though the whole report is not placed on the Table of the House and only a gist is placed, if I am satisfied that a discussion may be allowed I shall do so. Let us see.

Shri S. V. Ramaswamy: May I submit, Sir, that the Special Police Establishment is under the Ministry of Home Affairs? We had to correspond with them and it was they who said that it was not proper to place the whole report on the Table. It was they who prepared it.

Mr. Speaker: Let them look into it first.

12.46 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

MINUTES

Fandit Thakur Das Bhargava (Hissar): Sir, I beg to lay on the Table the Minutes of the Twenty-second sitting of the Committee on Government Assurances held during the Fifteenth Session.

12.46½ hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

MINUTES

Sardar Hukam Singh (Bhatinda): Sir, I beg to lay on the Table the Minutes of the sittings (Thirty-fifth and Thirty-sixth) of the Committee on Subordinate Legislation held during the Fifteenth Session.

12.46¾ hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 4th December, 1961.

12.47 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

THIRTEENTH REPORT

Mr. Speaker: Sardar Hukam Singh.

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Thirteenth Report of the Committee on Subordinate Legislation.

Mr. Speaker: Hereafter, I think it is better that instead of putting down the names of Ministers and the hon. Deputy Speaker here we put their designations. Then I will call: "The hon. Defence Minister", "The hon. Prime Minister", and so on.